

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'SMC' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Accountant Member)

CORRIGENDUM

In R/o ITA No. 758/Kol/2018

Assessment Year: 2013-14

M/s. Popular Castings.....Appellant

C/o Subash Agarwal & Associates

Siddha Gibson

1, Gibson Lane

Suite-213

2nd Floor

Kolkata - 700 069

[PAN: AAGFP 6924 J]

Deputy Commissioner of Income Tax, Circle-48, Kolkata.....Respondent

Date: 17/12/2018

ORDER

Per J. Sudhakar Reddy, AM :-

A typographical error has occurred in the order of this Tribunal dt. 12/09/2018, wherein para 4, reads as follows:-

"4. In the result, appeal of the assessee is allowed."

After perusing the order I find that this appeal of the assessee was dismissed. Hence para 4 of the order is rectified as under and shall henceforth be read as follows:-

"4. In the result, appeal of the assessee is dismissed."

Ordered accordingly.

Kolkata, the 17th day of December, 2018.

Sd/-

[J. Sudhakar Reddy]

Accountant Member

Dated : 17.12.2018

{SC SPS}

Copy of the order forwarded to:

1. *M/s. Popular Castings*
C/o Subash Agarwal & Associates
Siddha Gibson
1, Gibson Lane
Suite-213
2nd Floor
Kolkata – 700 069

2. *Deputy Commissioner of Income Tax, Circle-48, Kolkata*

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Senior Private Secretary
Head of Office/ D.D.O. ITAT, Kolkata Benches